

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

ITEM No. 8
(IB)-102(PB)/2017

IN THE MATTER OF:

DBS Bank Ltd.

.... Petitioner

v.

Edu Smart Service Pvt. Ltd.

.... Respondent

Order U/s. 7 of (IBC) Liq.

Order delivered on 22.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Not marked

For the Respondent : Not marked

ORDER

IA-5186/2023

List this matter before the Regular Principal Bench on **15.07.2024**.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

22.05.2024
Lalit